

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:1819
ANSWERED ON:05.12.2005
LEASING OUT OF FOREST LAND TO PLANTATION OWNERS
Sujatha Smt. C.S.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether 10000 hectares of reserved forest in the Cardamom Hill Reserve in Kerala have been leased out to plantation owners ;
- (b) if so, whether leasing out of the reserved forest was in conformity with the existing Union/State Forest Acts ;
- (c) if so, the details thereof ;
- (d) if not, whether the Government proposes to cancel the lease agreements; and
- (e) if so, the details thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a)to(e)The information is being collected from the State Government of Kerala. After receipt of the information, a statement shall be laid on the table of the House.